

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No.10319 of 2022

(Arising out of OIO-AHM-CUSTM-000-COM-019-21-22 dated 21/12/2021 passed by Commissioner of CUSTOMS-AHMEDABAD)

GALAXY SURFACTANTS LIMITED

Plot No 892 Jhagadia Industrial Estate
Bharuch, Bharuch, Gujarat

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House, Near All India Radio Navrangpura,
Ahmedabad,, Gujarat

.....Respondent

APPEARANCE:

Shri Arjun Raghavendra, Advocate, for the Appellant
Shri Girish Nair, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 24.09.2024
DATE OF DECISION:03.12.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10961 of 2021.

(RAJU)
MEMBER (TECHNICAL)

(SOMESH ARORA)
MEMBER (JUDICIAL)